

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 312/2004 In O.A. No. 1687/2003

New Delhi this the 10th day of September, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Narender Singh S/o Shri Joginder Singh, D-8, Type-II, New Police Line Kingsway Camp, Delhi.

-Applicant

(By Advocate: Shri Gyanender, proxy for Shri Arun Bhardwaj)

Versus

- Shri K.K. Paul
 Commissioner of Police
 Police Headquarters I.:P. Estate,
 New Delhi.
- 2. Shri K.D. Singh

Addl Commissioner of Police Armed Police, IP Estate, New Delhi.

3. Shri David Lal Ring Sangar DCP, Ist Bn DAP PHQ, I.:P. Estate, New Delhi.

-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned proxy counsel for applicant seeks and is allowed to withdraw this CP with liberty.

Shanker Raju) Member (J)

CC.

(V.K. Majotra)

Vice Chairman (A)

Veryoh?